

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB-3372/ND/2019

IN THE MATTER OF:

Satish Mittal

...Applicant

Vs

M/s Ozone Builders and Developers Pvt Ltd

...Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 16.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the respondent appeared and submitted that he has filed the reply through E-filing and undertakes to file hard copy of the same with the Registry during the course of the day. A copy of the same has been provided to Ld. Counsel for the petitioner. He is directed to file rejoinder within one week, if any. List the case for **16.04.2020**.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)